

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, AT PUNE

ORIGINAL APPLICATION NO. 128 of 2025

Aditya Singh Chauhan.

... Petitioner

Versus

Gujarat Pollution Control Board and Others.

... Respondents

NOTARY

Affidavit in Reply of Respondent No. 10

I, Manish Manilal Patel Partner of M/s Horbex Medicines, Age: 56 years, Gender: Male, Residing At: Flat-105, Khush Exotica, Shilp Co-op Housing Society, Plot No-H 3120, G.I.D.C., Bharuch, the Respondent No. 10 herein, do hereby solemnly affirm and state that:

1. The deponent has been served with the copy of the Captioned Memo of Original Application



For HORBEX MEDICINES

Manish Patel
Partner

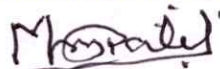
Regd. No. 1051/2026
Date 11 APR 2026

No. 128 of 2025. I have read the documents annexed with the said Application. Being conversant with the facts of the present case, I am entitled and authorized to file the reply.

2. The deponent file this reply for the purpose of bringing material facts of the case to the knowledge of this Hon'ble Court and I reserve my right to file additional and further affidavit in reply in case of necessity so arises.

3. The answering deponent respectfully states at the outset, by way of aforesaid application the applicant inter-alia prays for awarding damages cause by the deponent and others to the environment, biodiversity, public health and animal health and for costs towards restoration and restitution of the

For HORBEX MEDICINES



Partner

✓



environment, biodiversity, public health and animal health to its pristine state. In the aforesaid application it is alleged that the present deponent along with other industrial units situated in Saykha Industrial Estate, Ta: Vagra Dist.: Bharuch are discharging their untreated effluent on open land and violating Provisions of the Air and Water (Prevision and control of pollution) Act.

4. The answering deponent respectfully states that the allegation made against the present deponent in paragraph No.4.F that he is releasing contaminated liquid & effluent outside its premises on open kutcha land creating ponding all around. The Industrial liquid waste released by present deponent is so much contaminated and toxic and it was reported in Divya Bhaskar, daily dated 05/07/2025 and also alleged that four cattle

For HORBEX MEDICINES

M. K. Patel

Partner

died after drinking the said chemical-laced toxic effluent released by the unit which had accumulated in adjacent areas. Adversely affecting bio-diversity, ground water, soil health.

5. The answering deponent respectfully submits that, by producing a newspaper article published in Divya Bhaskar, annexed at Annexure A-1 (Page No. 32), the applicant is attempting to demonstrate incorrect and misleading facts to establish that untreated toxic influent was discharge in open land located behind the deponent's plot. However, the true and correct fact is that the alleged incident did not occur on the part of the answering deponent. The said incident, if any, has taken place on open land situated behind the Plot No. C/235 and adjacent to the Plot No. C/246, which is open low laying land and

For HORBEX MEDICINES

Moradi

Partner

α



deponent's unit is not situated/located adjacent to the place of incident. Therefore, alleged allegation to discharge untreated toxic effluent on adjacent land is not establish/proved in any manner. Herein Annexed and marked as **Annexure-R1** is the copy of the Google Map clearly showing location of the plot where alleged incident took place.

6. The answering deponent respectfully states that the deponent has served with the show-cause-notice Dated 28/05/2025 issued by respondent No. 1 GPCB under section 33-A read with section 25/26 of the Water (Prevision and control of pollution) Act, 1974, the present deponent has filed his detail reply by reply dated 28/05/2025, wherein deponent has stated that deponent has installed collection tank, setting tank and treated water storage tank, furthermore secondary units Blower for

For HORBEX MEDICINES

M. M. Patel

Partner

α



aeration tank with diffuser, lamella clarifiers tank, treated water storage tank, pump for air operated diaphragm to meet the final water norms. And also succeeded to satisfied authority to not taken any further action in connection with the show-cause-notice. Herein annexed and marked as **Annexure-R2** is the copy of the detail Reply Dated 28/05/2025.

7. The answering deponent respectfully states that the deponent's unit has been inspected on 18/12/2025 in connection with the order Dated 11/11/2025 passed in aforesaid O.A 128 of 2025. in reply of the aforementioned Notice of Entry and Inspection dated 18.12.2025, the compliance report clearly states that, as per the CCA conditions, the unit's effluent discharge is carried through an overhead pipeline fitted with a flow meter up to the

For HORBEX MEDICINES

M. V. Patel
Partner

CETP chamber/pumping station. This arrangement has also been duly noted by Respondent No. 1, i.e., the Gujarat Pollution Control Board (GPCB). It is further submitted that the alleged incident is stated to have occurred in July 2025, at the relevant point of time the deponent's unit was only under trial production. Due to certain technical issues in the plant, regular production commenced from September 2025. Therefore, any allegation of effluent discharge attributable to the deponent's unit during the aforesaid period is factually incorrect and not tenable. Here in Annexed and marked as **Annexure-R3** is the copy of the reply of notice Dated 18/12/2025.


8. The answering deponent respectfully states that in connection with the order passed by this Hon'ble Court dated 11/11/2025

For HORBEX MEDICINES

Mansatal

Partner





inspection was carried out on 18/12/2025 and after the said inspection a show-cause-notice dated 03/01/2026 is issued against the answering deponent, produced by the respondent No.2 in its action taken report at page No.99, the answering deponent has filed his reply in connection with the aforesaid notice and has also complied with the direction given by respondent No.1 during visit. Herein annexed and marked as **Annexure-R4** is copy of the reply dated 15/01/2026 filed by the present deponent providing compliance of the direction to install flowmeter on inlet and also produced logbook of ETP operation.

9. The answering deponent most respectfully submits that the issue of water accumulation in the rear portion of the unit is attributable to external drainage conditions and natural topography, and not due to any

For HORBEX MEDICINES



Partner

x

discharge from the deponent's unit. It is submitted that a drainage pipe-line passing opposite to the deponent's premises was leaking, which accumulated wastewater in the low-lying area behind the deponent's unit. Upon the same being brought to the notice of the concerned authorities, the said drainage line has since been closed/rectified. However, the rear portion of the deponent's premises remains a low-lying area, due to which rainwater and external runoff continue to accumulate therein. It is further submitted that the deponent has already requested the concerned authorities to take appropriate steps for the disposal of the wastewater and levelling of the said area to prevent such accumulation in future. Therefore, the said accumulation of water cannot be attributed to any act or omission on the part of the answering deponent. Here in annexed and marked

For HORBEX MEDICINES

M. Patel

Partner

α



as **Annexure-R5** is the copy of the application dated 22-12-2025 file before the Office of the Respondent No. 3 i.e. G.I.D.C.

10. The answering deponent respectfully submits that news article of death of the cattle are produced by the applicant demonstrating that the animal is died due to the influent discharged by present deponent but fact of the case is that during the course of recovery of dead body for postmortem of the cattle, local media has taken photograph of the place of the incident, wherein deponent's unit is not shown, therefore, allegation level against the deponent for discharge of untreated effluent is not supported, the present deponent ought not have impleaded as party respondent in present case.

For HORBEX MEDICINES


Partner

2



11. The answering deponent respectfully states and submits that the allegations level against the present deponent is not tenable in eye of law nor supported by any evidence and even action taken report is also produced by the respondent authority. Wherein also nothing is found on the part of answering deponent violative of the air and water act.

12. The answering deponent respectfully states that in the facts and evidences of the present case, the present application is required to be dismissed with cost qua present deponent.

Solemnly affirmed at Ankleshwar on 11th day of April, 2026

B.P. Patil

(Cg/1990/2013)

Identified by me

For HORBEX MEDICINES

[Signature]

Partner

Deponent

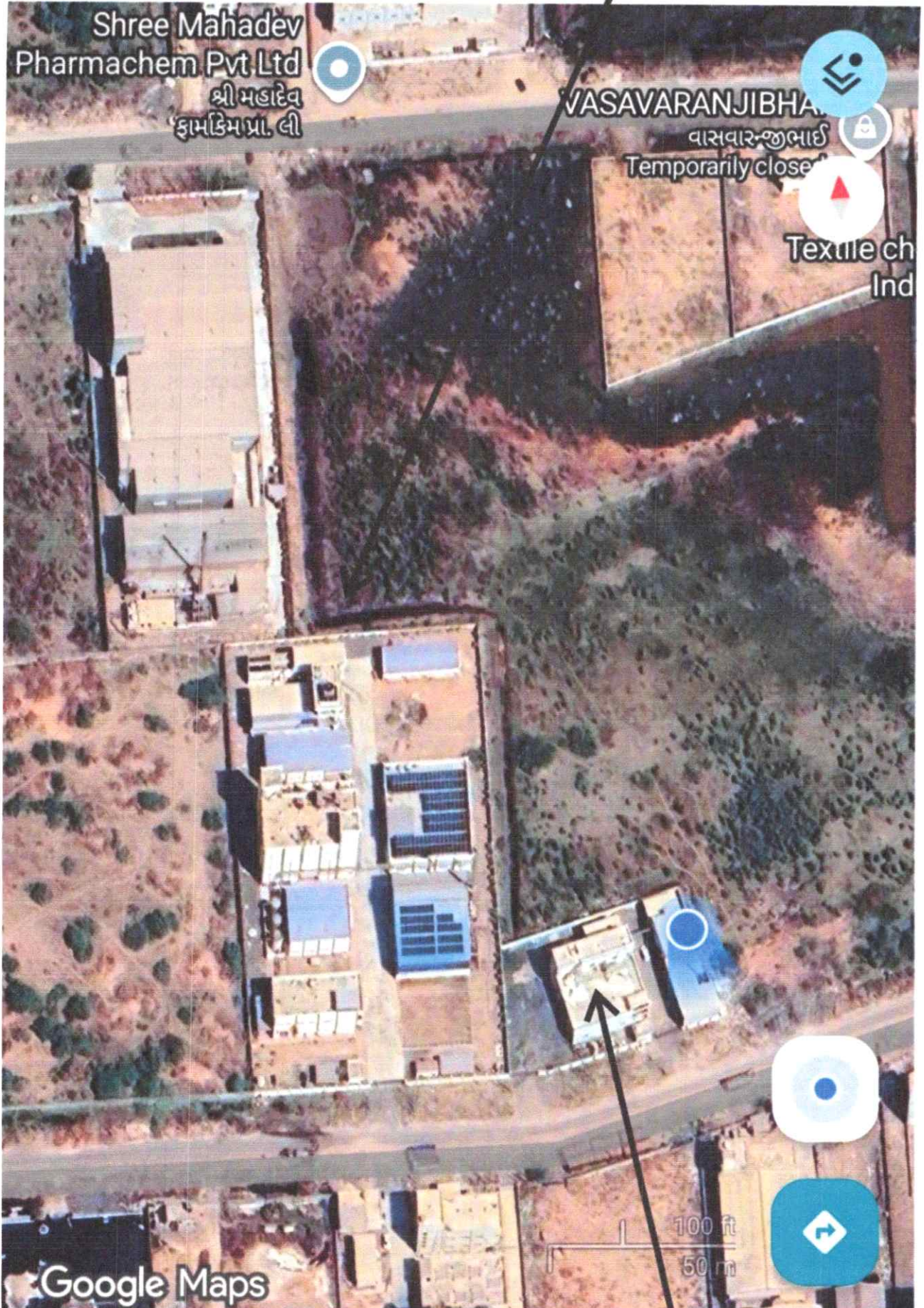


SOLEMNLY AFFIRMED BEFORE ME

Tejash R. Marfatia
Notary, Govt. of India
NTR/13123/17
Ankleshwar, Di. Bharuch.

Mo. 98985 75057
Tejash R. Marfatia
NOTARY Docu. Reg. No. *1051/2020*
Date **11 APR 2026**
Reg. No. NTR/ANK/13123/17
Ankleshwar-01, Dist. Bharuch





Horbex medicines

Evaluating unlicensed DynamicPDF feature. Click here for details. [4:0:eval]



Date: 28.05.2025

PCB ID: 87890

To,
Unit Head, Bharuch Division.
Gujarat Pollution Control Board,
Sector 10A, Sector 10, Gandhinagar, Gujarat 382010

SUBJECT: Reply of Show cause notice (outward no: 863968 , 28/05/2025)

Ref: outward no: 863968 , 28/05/2025

Respected sir,

Please refer the reply

Reason: **Analysis Report of final treated wastewater holding/disposal tank of ETP shows higher value of parameter COD: 4809 mg/L & NH3-N: 305.2 mg/L than the permissible value.**

Reply: In existing ETP, we have installed Collection cum Neutralisation tank, Settling tank and treated water storage tank. Now we have installed following secondary treatment units to meet the final treated waste water norms.)

| Sr. No. | Treatment unit | Capacity | Nos. |
|---------|--|-----------------------|-------|
| 1 | Blower for Aeration Tank with Diffuser | 55 m ³ /hr | 2 nos |
| 2 | Lamella Clarifiers Tank | 5 KL | 1 nos |
| 3 | Treated Water Storage Tank | 5 KL | 3 nos |
| 4 | Pump For Air Operated Diaphragm (AOD) | -- | 2 nos |

Please consider our reply and we kindly request to not initiate any stringent action towards our unit.

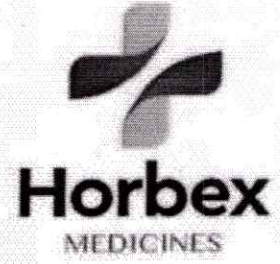
Thanking you,

Yours sincerely,
M/s. HORBEX MEDICINE

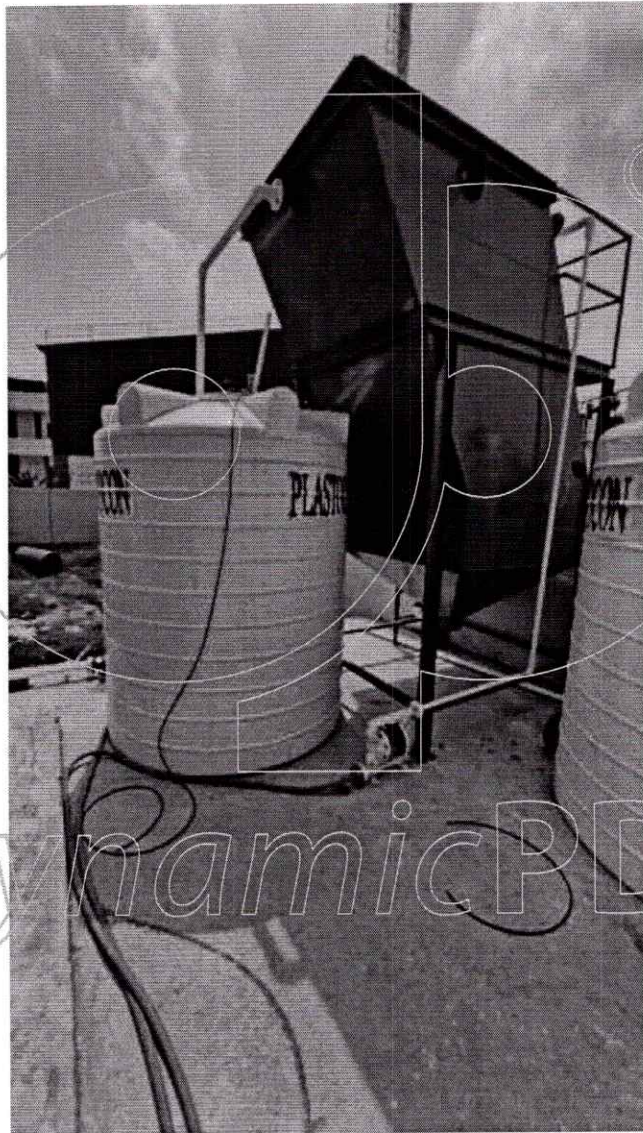
Nishant
Authorised Signatory

Enclose: Show Cause Notice (outward no: 863968 , 28/05/2025)

Evaluating unlicensed DynamicPDF feature. Click here for details. [4:0:eval]



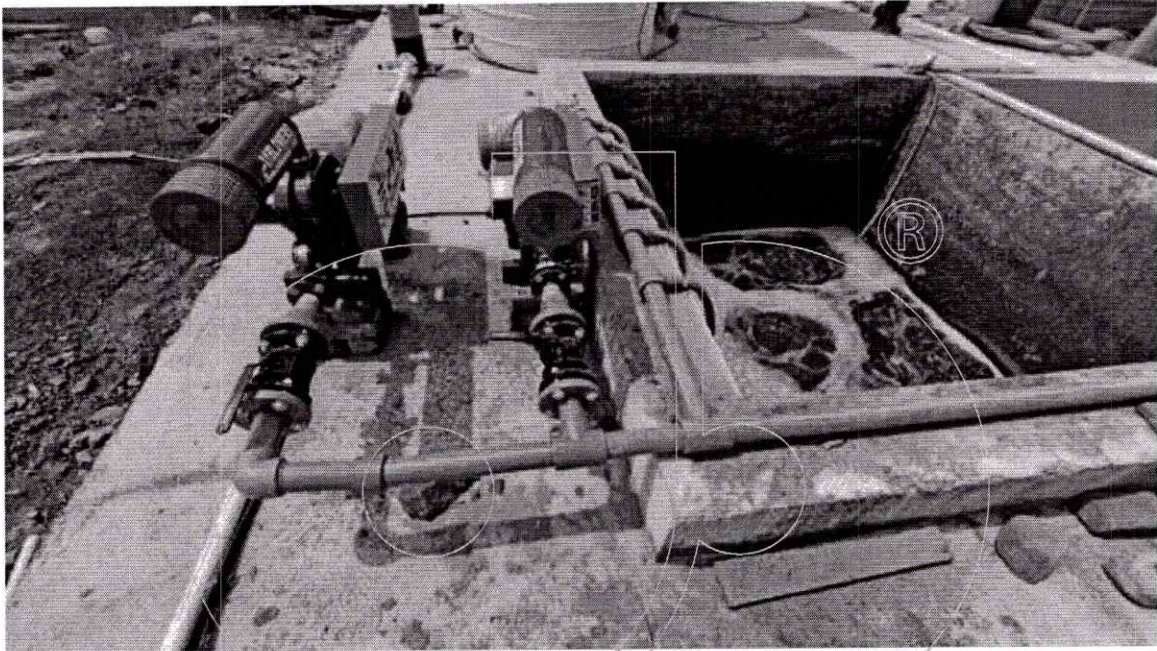
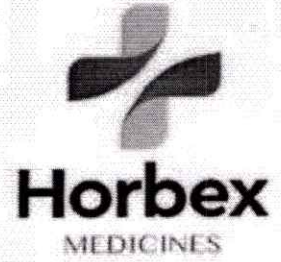
Annexure 1: ETP unit Photograph



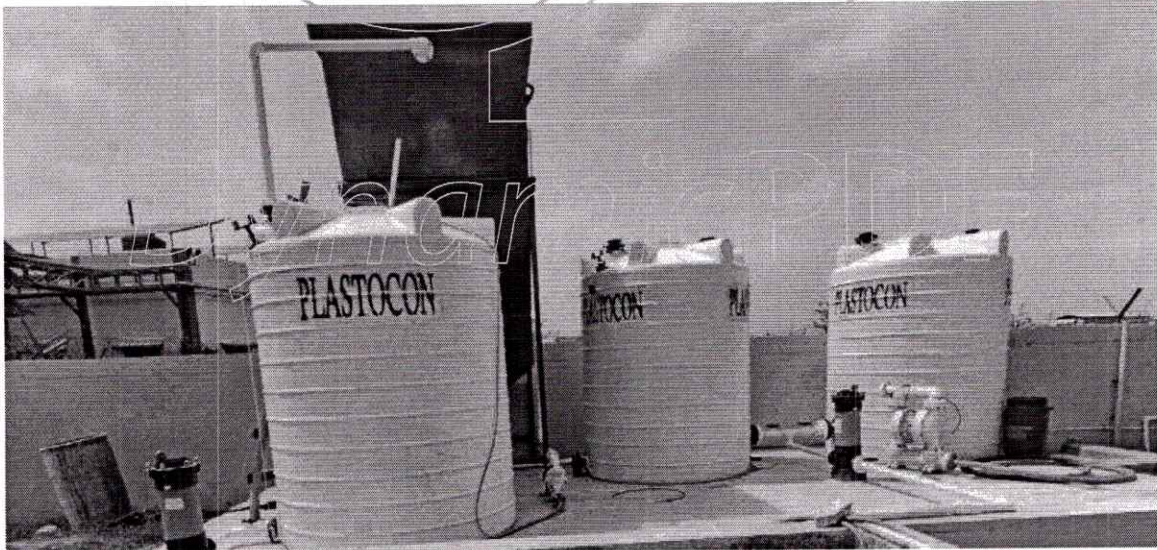
Lamella Clarifiers Tank

A. Any Specific Information Called for [in SCRUTINY] (000) Uploaded in XGN on 02/06/2025 13:54:12 from IP No: 150.129.164.211.
B. 87890-HORBEX MEDICINES accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

Evaluating unlicensed DynamicPDF feature. Click here for details. [4:0:eval]



Blower for Aeration Tank with Diffuser



Treated Water Storage Tank

A. Any Specific Information Called for [in SCRUTINY] (000) Uploaded in XGN on 02/06/2025 13:54:12 from IP No: 150.129.164.211.
B. 87890-HORBEX MEDICINES accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.



SHOW CAUSE NOTICE

PCB ID : 87890

Legal ID : 78042

Gujarat Pollution Control Board
Paryavaran Bhavan, Sector-10/A,
Gandhinagar - 382010
(079) 2323 2152

Website: www.gpcb.gov.in
https://gpcb.xn.gujarat.gov.in

ACT : Water

Show Cause Notice DATE : 28/05/2025

WHEREAS, the Officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short), conducted inspection on 24/01/2025 in order to verify the statements made by you in your application for Consent to Operate under the Water Act / to ascertain the Compliances of Conditions specified in Consent Order.

WHEREAS during the inspection it was observed that:-

Reason :

1) Analysis Report of final treated wastewater holding/disposal tank of ETP shows higher value of parameter COD: 4809 mg/L & NH₃-N: 305.2 mg/L than the permissible value.

NOW THEREFORE, in exercise of the powers vested with this Board

Under Section 33(A) read with section 25/26 of the Water(Prevention and Control of Pollution) Act, 1974 notice is hereby served on you, to show cause within 15 days from the date of receipt of this show cause notice in view of the non compliance observed above and why legal action should not be initiated as per the provision of the Acts which may include rejection of your application and suspension/ closure of your unit.

For and on behalf of
Gujarat Pollution Control Board

M. R. Macwana, SEE

NO : SCN-863968 , 28/05/2025

HORBEX MEDICINES,
Plot No. C-236, GIDC Ind Estate,
SAYAKHA , TAL : VAGRA 392140,
SAYAKHA,
Dist : Bharuch, Tal : Vagra, SIDC : Saykha
Phone : 0000000

COPY TO :-

The RO Head(P.C.B.), Bharuch

With a request to carryout monitoring and send the detailed I.R. & A.R. for the sample collected to this office immediately.

To,
The Regional Officer
Regional Office
Gujarat Pollution Control Board
Bharuch

DATE: -22/12/2025

24/12/25

Gujarat Pollution Control Board
Head Office
Sector No.-10-A,
Gandhinagar-382010

Subject: Reply to Notice of Entry & Inspection dated 18-12-2025 Compliance Report (PCB ID-87890)

Respected Sir,

મુદ્દા નંબર 1:-

અન્વયે આપને જણાવવાનું કે તારીખ 18/12/2025 ના રોજ આપ શ્રી દ્વારા અમારા એકમની મુલાકાત Hopeb.NGT ઓર્ડર OA/128/2025 તારીખ 11/11/2025 ના અનુસંધાનમાં લીધેલ હતી જે અંગે આપ શ્રી દ્વારા જાણવા મળ્યું હતું તો તેના અનુસંધાનમાં અમે નીચે મુજબ મુદ્દાસર જણાવવા માગીએ છીએ .

1, અમારા એકમને CCA તારીખ 12/6/2025 ના રોજ મળેલ છે તથા અમો દ્વારા CCA પ્રમાણે અમારા એકમની વેસ્ટ વોટર ડિસ્ચાર્જ અર્થે અમારા એકમ દ્વારા CETP CHEMBER પંપિંગ સ્ટેશન સુધી ઓવર હેડ લાઈન ફ્લો મીટર સાથે ડિસ્ચાર્જ લાઈનમાં નાખેલ છે. જે આપ શ્રી મુલાકાત દરમિયાન નોંધ લીધેલ છે.

2, Honeb.NGT ઓર્ડરની કોપી આપશ્રી દ્વારા અમોને મળેલ છે જેમાં અમારા એકમનો ઉલ્લેખ છે જેથી અમોને આશ્રય થાય છે કારણકે અમોને CCA 12/6/2025 ના રોજ મળેલ તે દરમિયાન અમારા એકમ દ્વારા ટ્રાયલ ઉત્પાદન શરૂ કરેલ પણ પ્લાન્ટ માં ફાઇંગ નો પ્રોબ્લેમ હોવાથી અમારા એકમમાં ઉત્પાદનની પ્રક્રિયા સપ્ટેમ્બર ૨૦૨૫ થી શરૂ થયેલ છે. જ્યારે જે ન્યુઝ પેપરમાં આ ઘટનાનો ઉલ્લેખ કરેલ છે તે જુલાઈ ૨૦૨૫ માં બનેલ છે. એટલે કે અમારા એકમમાં ટ્રાયલ ઉત્પાદન થતું હતું તે દરમિયાનની આ ઘટનામાં અમારા એકમનું નામ દર્શાવેલ છે. તદ ઉપરાંત ન્યુઝ પેપરમાં ઘટનાના સ્થળનું લોકેશન બતાવવા માટે અમારા એકમના નામનો ઉપયોગ થયેલ છે. તે પણ આચાર્ય ઉપજાવે તેમ છે. આ સાથે ઘટનાસ્તર અને અમારા એકમનું સ્થળ દર્શાવતો મેપ જોડાણ કરું છું જેના આધાર પરથી આપ શ્રી ને ધ્યાન પર આવશે કે અમારા એકમનું નામ ખોટી રીતે આ ઘટના સાથે જોડેલ છે.

3, અમારા એકમની પાછળનો ભાગ ગણો નીચાણવાળો હોવાથી ચોમાસા દરમિયાન રોડ ઉપરથી તથા આસપાસના ઉંચાણવાળા ભાગ પરથી પાણી અમારા એકમ પાસેથી પાછળના ભાગમાં જમા થાય છે તદઉપરાંત GADC ની અંડરગ્રાઉન્ડ લાઇન જે અમારા એકમની રોડની સામેની બાજુ પરથી ઓવરફ્લો થઈને અમારા એકમની પાછળ જતું

Shweta Patel
Post Received

Gujarat Pollution Control Board

હતું જેની જાણ અમો દ્વારા ઘણી વખત મૌખિક રીતે જીઆઇડીસી ને કરેલ, વધારામાં અમારા એકમ દ્વારા જીઆઇડીસી ને તેની જાણ લેખિતમાં તારીખ 14/10/2025 ના રોજ કરેલ છે. ત્યારબાદ જીઆઇડીસી દ્વારા તે ફ્રેનેજ લાઈનને બંધ કરતા તે પાણી આવતું બંધ થયેલ છે. જીઆઇડીસી માં જાણ કરેલ લેટર પણ આ સાથે જોડાણ કરીએ છીએ.

4, અમારા એકમ દ્વારા માઈક્રો સેલ્યુલોઝ પાવડર નું ઉત્પાદન શરૂ કરેલ જેમાંથી નીકળતું વેસ્ટવોટર ને અમારા એકમ દ્વારા ટ્રીટમેન્ટ કરીને લાઈન દ્વારા પંપીંગ સ્ટેશનમાં જીપીસીપી ના નિયમ મુજબ ડીસચાર્જ કરવામાં આવે છે.

મુદ્દા નંબર 2:-

આપ શ્રી ની સૂચના અનુસાર અમે ઈટીપીના ઇનલેટ લાઈનમાં પણ ફ્લો મીટર લગાવી દઈશું.

મુદ્દા નંબર 3:-

અન્વયે જણાવવાનું કે ઈટીપી ઓપરેશન અંગેની વિગતો ચોપડામાં લખતા હતા, પરંતુ આપની સૂચના અનુસાર ઈટીપી લોગબુક બનાવી ને તેનો રેકોર્ડ રાખીશું.

મુદ્દા નંબર 4:-

અન્વયે જણાવવાનું કે ઈટીપી માટે એડિશનલ ટેન્કના કન્સ્ટ્રક્શનની કામગીરી આપ શ્રી ની મુલાકાત દરમિયાન જોવા મળે છે, તો આપ શ્રીના જણાવ્યા અનુસાર કન્સ્ટ્રક્શનની કામગીરી પૂર્ણ થશે ત્યારે આપ શ્રી ને પુરાવા સહિત જણાવ કરીશું.

મુદ્દા નંબર 5:-

અન્વયે આપ શ્રી ને જણાવવાનું કે, આપ શ્રી ની મુલાકાત દરમિયાન ઈટીપી ટેન્કનું કન્સ્ટ્રક્શન કાર્ય ચાલુ હતું. ટેન્ક અમે ટ્રીટમેન્ટ પાણી ના ઇમરજન્સી સ્ટોરેજ માટે બનાવી રહ્યા છીએ છીએ.

મુદ્દા નંબર 6:-

1. Production Data: (Name of Product: Micro Crystalline Cellulose Powder)

| Month | Production /Sales MT | Water consumption /Month KL | Effluent Dis / Month KL | Haz. Waste Kg/ Month |
|----------|----------------------|-----------------------------|-------------------------|----------------------|
| Sep-2025 | 49.960 | 133 | 69.7 | 57 |
| Oct-2025 | 27.050 | 397 | 165 | 117 |
| Nov-2025 | 54.550 | 466 | 170 | 126 |

મુદ્દા નંબર 7:-

આપ શ્રી ને જણાવવાનું કે, અમારા એકમની પાછળની બાજુ કે જેમાં મોટા ખાડા સ્વરૂપ પાણી ભરાય રહે છે. તે ભાગ અન્ય રોડ તથા આજુબાજુ ની જગ્યા કરતાં નીચાણ વાળો હોવાથી આજુબાજુથી તથા રોડ ઉપરથી વરસાદ દરમિયાન પાણી અમારા એકમની દિવાલ પાસેથી અમારા એકમની પાછળના ભાગમાં જમા થાય છે. તદઉપરાંત અમારા એકમના રોડની સામેની બાજુમાં આવેલ જીઆઈડીસી ની અંડરગ્રાઉન્ડ ડ્રેનેજ લાઈનની ચેમ્બરમાંથી વેસ્ટ વોટર ઓઉટફ્લો થઈને અમારા એકમની બાજુમાં થઈને પાછળના નીચાણવાળા ભાગમાં જતું હતું. જે અમો દ્વારા જીઆઈડીસીને લેખિતમાં જાણ કરતા જીઆઈડીસી દ્વારા તે બંધ કરેલ છે. પરંતુ પહેલા તે પાણી અમારા એકમની પાછળના ખાડામાં જમા થતું હતું. તદઉપરાંત અમો દ્વારા જીઆઈડીસીને લેટર દ્વારા જાણ કરેલ કે અમારા એકમની પાછળના નીચાણવાળા ભાગ ને પણ લેવલ કરીને સમથર કરો કે જેથી કરીને ત્યાં પાણીનો ભરાવો થાય નહીં જેનો પત્ર આ સાથે જોડાણ કરેલ છે. આપણી વિનંતી પદ્ધતિ અંદરજાગતો જીઆઈડીસી ને ફરીથી આજ રોજ તારીખ 22/12/2025 ના રોજ પુનઃ પણ લખીને જાણ કરેલ છે, જે આ સાથે સામેલ છે. જે આપણી શુભચિન્તના છે.

Thank you.
Your faithfully



Manish Patel

M/S Horbex Medicines

Horbex Medicines

To,

The Regional Officer
Regional Office
Gujarat Pollution Control Board
Bharuch

Date: 22/12/2025

Subject: Reply to Notice of Entry & Inspection dated 18/12/2025 and Compliance Report (PCB ID: 87890)

Respected Sir,

Point No. 1:

With reference to the visit carried out by your officer on 18/12/2025 pursuant to the proceedings before the Hon'ble NGT in Original Application No. 128 of 2025 dated 11/11/2025, we respectfully submit the following:

1. Our unit has obtained CCA dated 12/06/2025 As per CCA conditions, the effluent generated from our unit is discharged through a pipeline up to the CETP chamber pumping station, and a flow meter is installed in the discharge line. The same was noted during your visit.
2. Copy of the order of Hon'ble NGT served upon us and we are shock due to our unit's name mentioned in said order, our unit has obtained CCA dated 12/06/2025 during that period our plant started trial production but due to some problem in drawing we started process of production from September 2025. However, the said incident mentioned in the newspaper which was occurred in July 2025 and during that period our plant was on trial production but somehow our unit name has been mentioned in said incident. Furthermore, to show the location of the said incident in the

newspaper they used our unit's name. it was shocking for us. Along with this we are hereby annexed map which show location of our unit and place of incident by way of that you know very clearly that our unit has been incorrectly involved with said incident.

3. Back side of our unit is low-lying area therefore in monsoon from road and from the higher elevated portions of the adjoining lands water was accumulating back side of our plant. Furthermore, underground line of GIDC which is passing from the opposite side of our plant and the same was overflowing and accumulating back side of our plant. We are known about that accumulation pursuance to that we so many time verbally informed G.I.D.C., furthermore we informed G.I.D.C in written dated 14/10/2025.However, the same line has been seal/rectified by G.I.D.C. and after that water accumulation has been stooped and we are hereby attached the letter given to G.I. D.C.
4. Our unit has started production of Micro cellulose powder from which the waste water generated is treated by our unit and is discharged through a pipeline to the pumping station as per the rules of the GPCB.

Point No.2:

1. As per the instruction of yours we will install flow meter in ETP inlet line.

Point No.3:

1. In this regard informing you that we are writing information about the ETP operation in book but pursuance to the instruction we will maintain ETP logbook and keep the record accordingly.

Point No.4:

1. In this regard informing you that construction work for install additional ETP tank has been ongoing which was also observed by you and the same work has been completed as per you instruction we will inform to you with evidence.

Point No.5:

1. In this regard we are informing you that whenever you visited during that time construction of ETP tank is ongoing, we are installing the same for emergency storage of treated water.

Point No.6:

1. Production Date: (Name of product: Micro Crystalline Cellulose Powder)

| Month | Production/sales MT | Water consumption/ Month KI | Effluent Dis/Month KL | Haz. Waste kg/Month |
|----------|------------------------|-----------------------------------|-----------------------------|---------------------------|
| Sep-2025 | 49.960 | 133 | 69.7 | 57 |
| Oct-2025 | 27.050 | 397 | 165 | 117 |
| Nov-2025 | 54.550 | 466 | 170 | 126 |

Point No.7:

1. In this regard, we would like to inform you that the rear side of our unit, where water accumulates in the form of a large pit, is comparatively low-lying than the adjacent plots. During the rainy season as well as due to runoff from the road, water flows along the wall of our plant and accumulates at the rear side of our unit. Furthermore, on the opposite side of our plant, wastewater was overflowing from the G.I.D.C. underground drainage chamber, and the same wastewater used to flow towards our unit and, due to the low-lying area, accumulate at the rear side of our plant. We had submitted a written request to G.I.D.C., upon which they have sealed the said chamber however, earlier such wastewater used to accumulate rear side of our unit. Further, we have informed G.I.D.C. through a letter to level the low-lying area behind our unit so that water does not accumulate there, and a copy of the said letter is attached herewith. After your visit, we again requested G.I.D.C. by way of a letter dated 22/12/2025, which is also attached herewith.

Thank you.

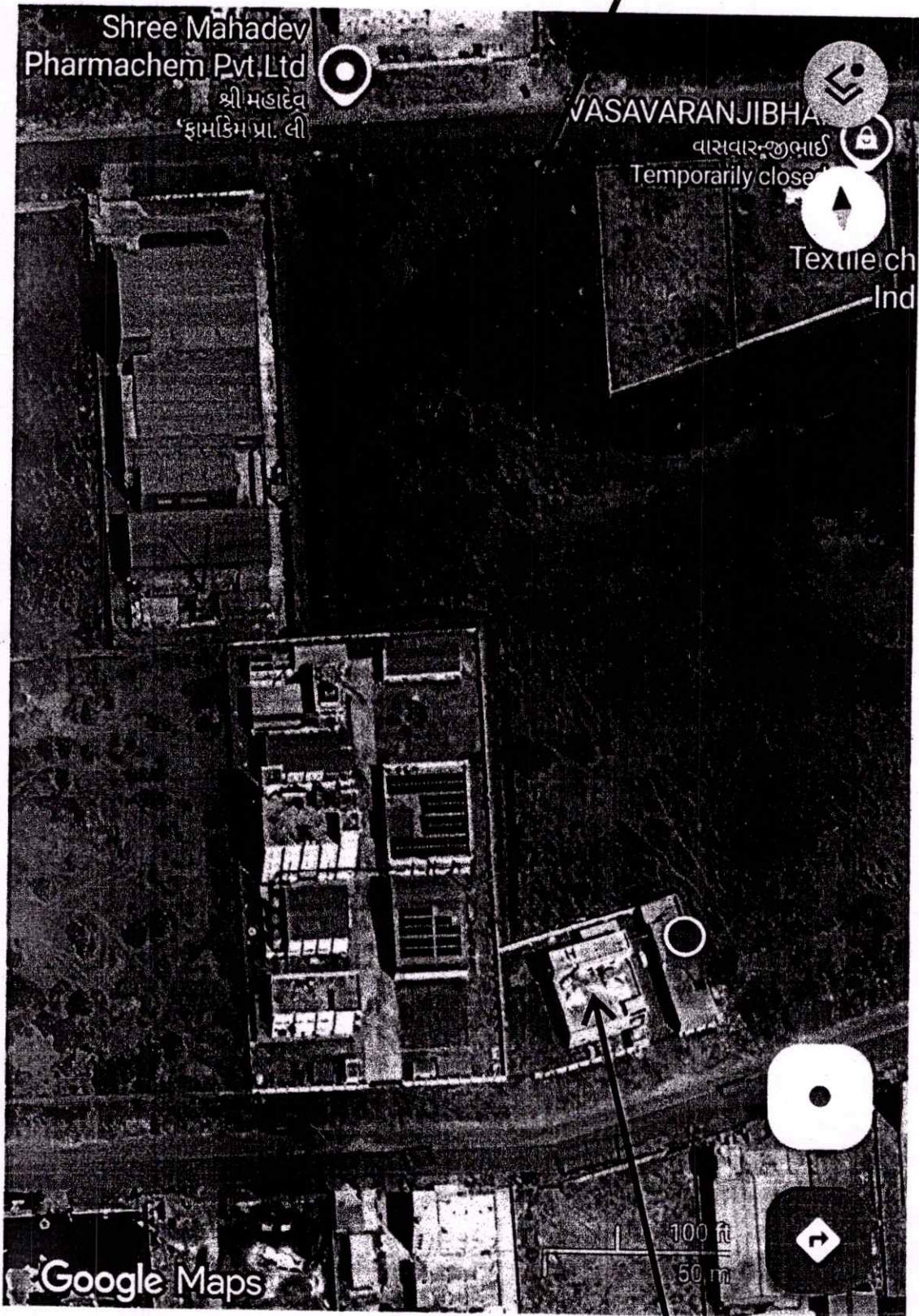
Your Faithfully

Manish patel

M/S Horbex Medicines

135

Place of incident



Horbex medicines

To,
The Manager,
G.I.D.C Drainage office
Bharuch.

14-10-2025

માનનીય સાહેબશ્રી,

Attn: - Mr. Sallish Bhai

SUBJECT: - જી.આઇ.ડી. સી જૂની ડ્રેનેજ ચેમ્બર/લાઇન તાત્કાલિક બંધ થાય તેવા પગલા લેવા વિનંતી.

આપશ્રીને જણાવવાનું કે અમારી M/S HORBEX MEDICINES, C/236 સાયખા એ આપનાં દ્વારા સુચનું આપ્યા મુજબ અમારા એકમની વેસ્ટ વોટર ની ઓવર હેડ લાઇન સી પંપીંગ સ્ટેશન ચેમ્બર સુધી કનેક્શન ઘણા સમય પહેલા કરી દિધેલ છે. અને અમારા એકમ દ્વારા સી પંપીંગ સ્ટેશન માં અમારા એકમનું વેસ્ટ વોટર ઘણા સમયથી ડિસ્ચાર્જ કરી રહ્યા છીએ. બીજું આપ શ્રી ને જણાવવામાં આવે છે કે અમારા એકમની રોડની સામેની બાજુ પર જીઆઇડીસી ની જૂની ડ્રેનેજ ચેમ્બર/લાઇન આવેલ છે. તે ઘણા સમયથી ઓવર ફ્લો થયા કરે છે. અને તે વેસ્ટ વોટર ઓવરફ્લો થઈને અમારી બાજુ ઢાર હોવાથી રોડ ઉપર થયીને અમારા એકમની કમ્પોઝ ટિવાલ ની બહારની બાજુ થી વેસ્ટ વોટર નીકળીને પાછળની બાજુ મોટી ખુલ્લી નીચાણવાળી જગ્યા હોવાથી તે ખાડામાં જમા થાય છે. જેના લિધે અમોને તક્લિક પડિ રહેલ છે. આથી આપશ્રી ને વિનંતિ કે તે જીઆઇડીસીની જુની તે ચેમ્બર/લાઇન ને કાયમી ધોરણે સીલ કરવામા આવે કે જેથી તે વેસ્ટ વોટર ઓવરફ્લો થયી અમારા એકમ પાસેથી નીકળીને પાછળ જાય નહીં.

આપ શ્રી ને અરજ કરીએ છીએ કે જીઆઇડીસી ની જુની ચેમ્બર તથા આ નીચાણવાળા ભાગને જીઆઇડીસી દ્વારા ફીલ કરવામાં આવે અને લેવલ કરવા માટેના પગલા લેવા વિનંતિ.

આપનો વિશ્વાસુ



MANISH PATEL
M/S HORBEX MEDICINES
SAYKHA GIDC
૯૪૨૬૮૦૭૩૭૬

Received Post

Date: 15/10/25

Registry Branch
GIDC Bharuch

HORBEX MEDICINES

Dated: 14/10/2025

To,
The Manager,
G.I.D.C Drainage office
Bharuch

Respected Sir,
Attn: - Mr. Sailesh Bhai

Subject: Requesting to take emergency steps to close/rectified old drainage chamber/line belonging to GIDC.

It is respectfully informed you that as per your suggestion, our M/S horbex medicines situated at plot No. C/236, saykha, we connected overhead line of waste water of our plot with C pumping station chamber a long time ago. And we used to discharge waste water of our plant through C pumping station since then. We further inform you that old drainage chamber/line of G.I.D.C is located opposite side of our plant. Which is leaking/overflowing since long time. The same waste water is passing from the road towards our plant due to slop and passes outside the compound wall and accumulate on the back side of our plant and due to low-lying area the same accumulate in the pothole. Due to that we are facing difficulties. We are requesting you to seal permanently the old drainage chamber/line so that the waste water won't overflow and not accumulate back side of our plant.

Requesting you to take appropriate steps to seal the old chamber of G.I.D.C and level the same low-lying area of G.I.D.C.

Your trustworthy,
Manish Patel
M/S Horbex Medicines
Saykha GIDC
9426807376

To,
The Manager,
G.I.D.C Drainage office
Bharuch.

22-12-2025

માનનીય સાહેબશ્રી,

Attn: - Mr. Sailesh Bhai

SUBJECT: - અમારા એકમની પાછળ જમા થતા પાણી બાબત.

આપશ્રીને જણાવવાનું કે અમારી M/S HORBEX MEDICINES, C/236 સાયખા એ આપશ્રીને તારીખ ૧૪/૧૦/૨૫ ના પત્ર માં જણાવેલ તે અનુસાર અમારા એકમની સામેની બાજુ પરથી જી.આ.ડી.સી ની જૂની ડ્રેઇનેજ/લાઇન આવેલી હતી તેમાંથી નીકળતું વેસ્ટ પાણી અમારા એકમની પાછળ ખાડા માં જમા થતું હતું. આપ શ્રી દ્વારા તે જૂની ડ્રેઇનેજ ચમ્બરને બંધ કરી શીલ કરેલ છે. પરંતુ અમારા એકમની પાછળનો ભાગ નીચાણવાળો છે. અને તેમાં પાણી ભરાયેલ છે. આ નીચાણવાળા ભાગમાં પાણી ભરાતું હોવાથી અમારા એકમને જીપીસીબી તરફ થી show cause નોટીસ મળેલ છે. આથી અમો આપ શ્રી ને વિનંતી કરીએ છીએ કે અમારા એકમના પાછળના ભાગમાં ભરાયેલ પાણીનો યોગ્ય રીતે નિકાલ કરી ફરીથી પાણી ન ભરાય તે માટે તે ખાડાવાળા ભાગ ને સમથળ કરવો કે જેથી તે ભાગ માં વરસાદ દરમ્યાન પણ પાણી ન ભરાય.



MANISH PATEL
M/S HORBEX MEDICINES
SAYKHA GIDC
9426807376

Received Post
Date: 22/12/25

Registry Branch
GIDC Bharuch

HORBEX MEDICINES

Dated: 22/12/2025

To,
The Manager,
G.I.D.C Drainage office
Bharuch

Respected Sir,

Attn: - Mr. Sailesh Bhai

Subject: Regarding water accumulation behind our Unit.

Informing you that our plant M/S Horbex Medicines situated at C/236 saykha, by later dated 14/10/2025 we informed you that old Drainage/line is passing from opposite side of our plant and all waste water was accumulated in the pothole behind our plant. The same old drainage chamber was sealed but back side of our plant is low-lying area therefore waste water has been accumulated therein. Due to accumulation of waste water in the said low-lying plot, show cause notice is served upon us by G.P.C.B. That's why we are requesting you to take appropriate steps for the disposal of waste water and to level the porthole so that even rain water also not accumulate on said low lying area.

Your trustworthy,

Manish Patel
M/S Horbex Medicines
Saykha GIDC
9426807376

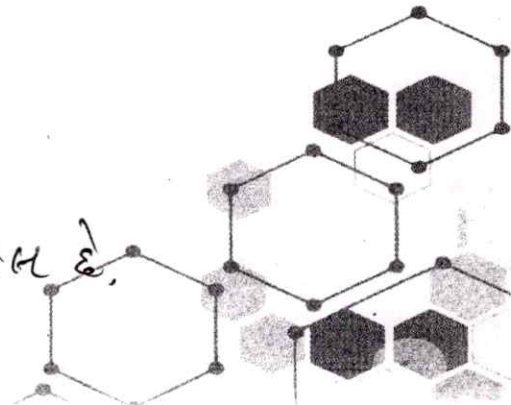
| Last 3 Months Hazardous waste(kg) | | | | |
|-----------------------------------|--------------|------------|-------|---------------|
| month | opeing stock | generation | disp. | closing stock |
| Sep-25 | 160 | 57 | 0 | 217 |
| Oct-25 | 217 | 117 | 0 | 334 |
| Nov-25 | 334 | 126 | 0 | 460 |

For HORBEX MEDICINES

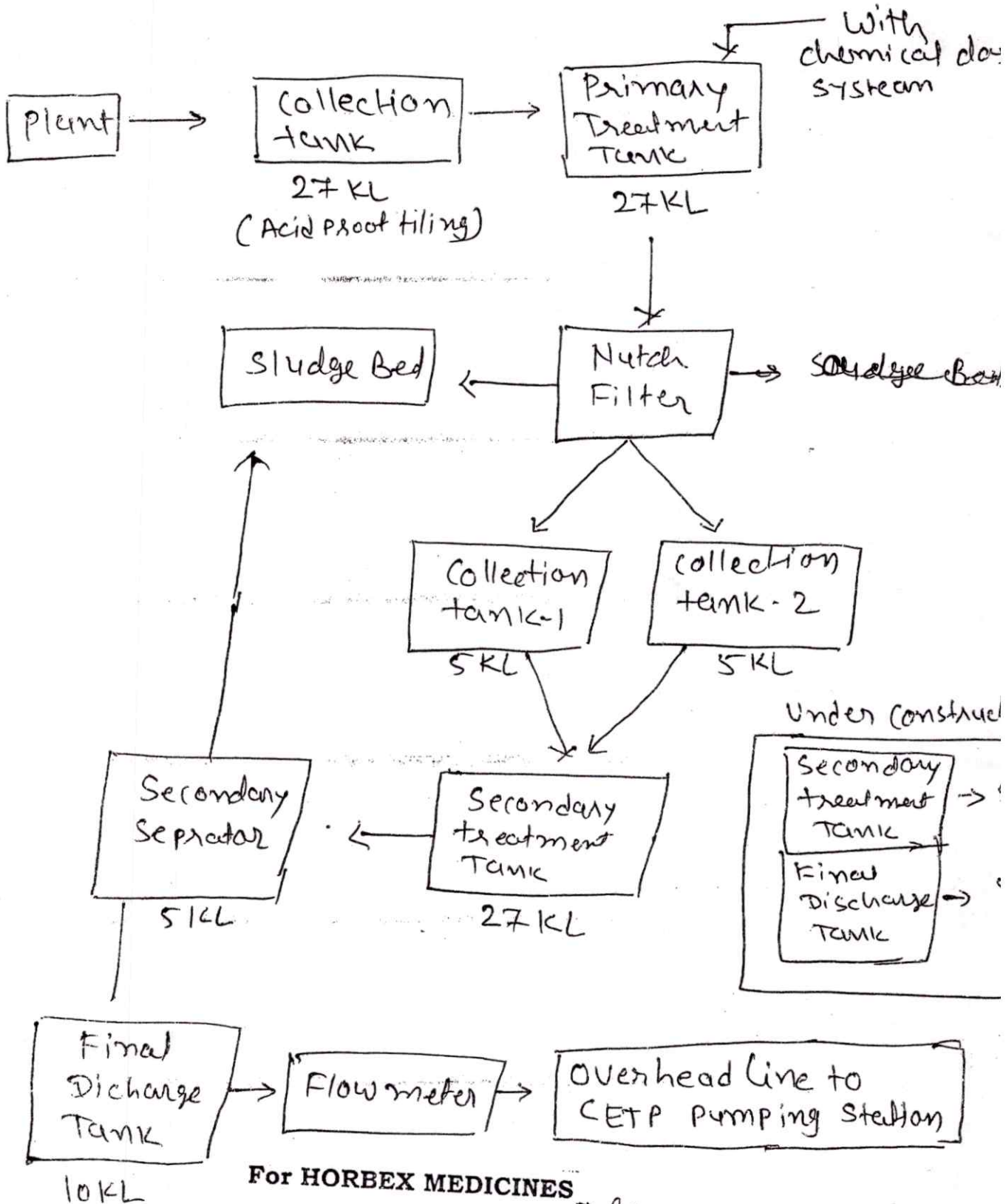
M. G. T. A. J.

Partner

21/12/25 ની KPCBA ની સાથે સંબંધિત
અનુમતિ.



ETP flow diagram with capacity



For HORBEX MEDICINES

Partner

20/02/24
am 2/2/24

M. Prasad

HORBEX Medicines

Annexure - R4



To,

DATE: -15/01/2026

The Regional Officer
Regional Office
Gujarat Pollution Control Board
Bharuch
માનનિય સાહેબશ્રી,

SUBJECT: - Reply TO SHOW CAUSE Notice on dated 09-01-2026 (PCB ID-87890).

મુદ્દા નંબર 1:- આપ શ્રી ને જણાવવાનું કે, અમારા એકમની પાછળની બાજુ કે જેમાં મોટા ખાડા સ્વરૂપ પાણી ભરાય રહે છે. તે ભાગ અન્ય રોડ તથા આજુબાજુ ની જગ્યા કરતાં નીચાણ વાળો હોવાથી આજુબાજુથી તથા રોડ ઉપરથી વરસાદ દરમિયાન પાણી અમારા એકમની દિવાલ પાસેથી અમારા એકમની પાછળના ભાગમાં જમા થાય છે. તદઉપરાંત અમારા એકમના રોડની સામેની બાજુમાં આવેલ જીઆઇડીસી ની અંડરગ્રાઉન્ડ ડ્રેનેજ લાઈનની ચેમ્બરમાંથી વેસ્ટ વોટર ઓઉટફ્લો થઈને અમારા એકમની બાજુમાં થઈને પાછળના નીચાણવાળા ભાગમાં જતું હતું. જે અમો દ્વારા જીઆઇડીસીને લેખિતમાં જાણ ૧૪/૧૦/૨૦૨૫ એ કરતા જીઆઇડીસી દ્વારા તે બંધ કરેલ છે. પરંતુ પહેલા તે પાણી અમારા એકમની પાછળના ખાડામાં જમા થતું હતું. તદઉપરાંત અમો દ્વારા જીઆઇડીસીને લેટર દ્વારા જાણ કરેલ કે અમારા એકમની પાછળના નીચાણવાળા ભાગ ને પણ લેવલ કરીને સમથર કરો કે જેથી કરીને ત્યાં પાણીનો ભરાવો થાય નહીં જેનો પત્ર આ સાથે જોડાણ કરેલ છે. આપની વિઝીટ પછી સદરબાબતે જીઆઇડીસી ને ફરીથી આજ રોજ તારીખ 22/12/2025 ના રોજ પણ પત્ર લખીને જાણ કરેલ છે. જે આ સાથે સામેલ છે.જે આપણી જાણસાર.

મુદ્દા નંબર 2:- અન્વયે આપશ્રીને જનાવવાનું કે અમોએ ETP ઈનલેટ માં ફ્લો મીટર લગાવી દિધેલ છે જેનો આધાર ભૂત પુરાવો અને ફોટો સાથે રજૂ કરેલ છે.

મુદ્દા નંબર 3:- અન્વયે આપશ્રીને જનાવવાનું કે અમોએ ETP લોગબુક બનાવિ દિધેલ છે જેનો આધાર ભૂત પુરાવો અને ફોટો સાથે રજૂ કરેલ છે.

Your faithfully

Manish Patel

M/S Horbex Medicines

Manish Patel

Submit as per
by 10/01/2026

Horbex Medicines

Date: 15/01/2026

To,

The Regional Officer

Regional Office

Gujarat Pollution Control Board

Bharuch

Respected Sir,

Subject: Reply to Show cause Notice on dated 09/01/2026 (PCB ID: 87890)

Point No. 1:

1. We are informing you that, water has been accumulate in the rear side of our plant in form of large pits, is comparatively low-lying than the adjacent plots. During the rainy season as well as due to runoff from the road, water flows along the wall of our plant and accumulates at the rear side of our unit. We requested G.I.D.C by way of letter dated 14/10/2025, We had submitted a written request dated 14/10/2025 to G.I.D.C., upon which they have sealed the said chamber however, earlier such wastewater used to accumulate in the rear side of our unit. Further, we have informed G.I.D.C. through a letter to level the low-lying area behind our unit so that water does not accumulate there, and a copy of the said letter is attached herewith. After your visit, we again requested

G.I.D.C. by way of a letter dated 22/12/2025, which is also attached herewith.

Point No.2:

1. We are informing you that we have installed flow meter in ETP inlet and we produced photo as evidence/proof.

Point No. 3:

1. We are informing you that we have prepared the ETP logbook, and the supporting proof along with photographs have been produced herewith.

Your Faithfully

Manish Patel

M/S Horbex Medicines

HORBEX Medicines



To,
The Manager,
G.I.D.C Drainage office
Bharuch.

14-10-2025

માનનીય સાહેબશ્રી,

Attn: - Mr. Sailesh Bhai

SUBJECT: - જી.આઇ.ડી. સી જૂની ડ્રેનેજ ચેમ્બર/લાઇન તાત્કાલિક બંધ થાય તેવા પગલા લેવા વિનંતી.

આપશ્રીને જણાવવાનું કે અમારી M/S HORBEX MEDICINES, C/236 સાયખા એ આપના દ્વારા સુચન આપ્યા મુજબ અમારા એકમની વેસ્ટ વોટર ની ઓવર હેડ લાઇન સી પંપીંગ સ્ટેશન ચેમ્બર સુધી કનેક્શન ઘણા સમય પહેલા કરી દિધેલ છે. અને અમારા એકમ દ્વારા સી પંપીંગ સ્ટેશન માં અમારા એકમનું વેસ્ટ વોટર ઘણા સમયથી ડિસ્ચાર્જ કરી રહ્યા છીએ. બીજું આપ શ્રી ને જણાવવામાં આવે છે કે અમારા એકમની રોડની સામેની બાજુ પર જીઆઇડીસી નાં જૂની ડ્રેનેજ ચેમ્બર/લાઇન આવેલ છે. તે ઘણા સમયથી ઓવર ફ્લો થયા કરે છે. અને તે વેસ્ટ વોટર ઓવરફ્લો થઈને અમારી બાજુ ઢાર હોવાથી રોડ ઉપર થઈને અમારા એકમની કમ્પોડ દિવાલ ની બહારની બાજુ થી વેસ્ટ વોટર નીકળીને પાછળની બાજુ મોટી ખુલ્લી નીચાણવાળી જગ્યા હોવાથી તે ખાડામાં જમા થાય છે. જેના લિધે અમોને તકલિક પડિ રહેલ છે. આથી આપશ્રી ને વિનંતિ કે તે જીઆઇડીસીની જુની તે ચેમ્બર/લાઇન ને કાયમી ધોરણે સીલ કરવામાં આવે કે જેથી તે વેસ્ટ વોટર ઓવરફ્લો થઈ અમારા એકમ પાસેથી નીકળીને પાછળ જાય નહીં.

આપ શ્રી ને અરજ કરીએ છીએ કે જીઆઇડીસી ની જુની ચેમ્બર તથા આ નીચાણવાળા ભાગને જીઆઇડીસી દ્વારા ફીલ કરવામાં આવે અને લેવલ કરવા માટેના પગલા લેવા વિનંતિ.

આપનો વિશ્વાસુ



MANISH PATEL
M/S HORBEX MEDICINES
SAYKHA GIDC
૯૪૨૬૮૦૭૩૭૬

Received Post

Date: 14/10/25

(Signature)

Registry Branch
GIDC Bharuch

HORBEX MEDICINES

Dated: 14/10/2025

To,
The Manager,
G.I.D.C Drainage office
Bharuch

Respected Sir,
Attn: - Mr. Sailesh Bhai

Subject: Requesting to take emergency steps to close/rectified old drainage chamber/line belonging to GIDC.

It is respectfully informed you that as per your suggestion, our M/S horbex medicines situated at plot No. C/236, saykha, we connected overhead line of waste water of our plot with C pumping station chamber a long time ago. And we used to discharge waste water of our plant through C pumping station since then. We further inform you that old drainage chamber/line of G.I.D.C is located opposite side of our plant. Which is leaking/overflowing since long time. The same waste water is passing from the road towards our plant due to slop and passes outside the compound wall and accumulate on the back side of our plant and due to low-lying area the same accumulate in the pothole. Due to that we are facing difficulties. We are requesting you to seal permanently the old drainage chamber/line so that the waste water won't overflow and not accumulate back side of our plant.

Requesting you to take appropriate steps to seal the old chamber of G.I.D.C and level the same low-lying area of G.I.D.C.

Your trustworthy,
Manish Patel
M/S Horbex Medicines
Saykha GIDC
9426807376

HORBEX Medicines



To,
The Manager,
G.I.D.C Drainage office
Bharuch.


22-12-2025

માનનીય સાહેબશ્રી,

Attn: - Mr. Sailesh Bhai

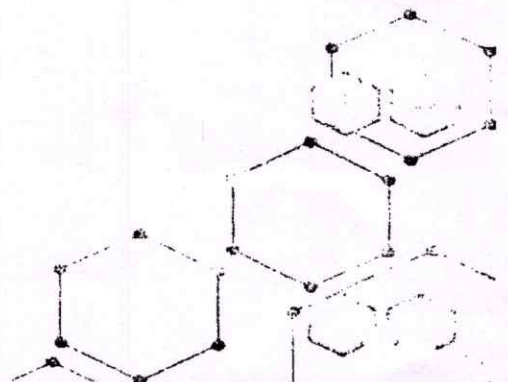
SUBJECT: - અમારા એકમની પાછળ જમા થતા પાણી બાબત.

આપશ્રીને જણાવવાનું કે અમારી M/S HORBEX MEDICINES, C/236 સાયખા એ આપશ્રીને તારીખ ૧૪/૧૦/૨૫ ના પત્ર માં જણાવેલ તે અનુસાર અમારા એકમની સામેની બાજુ પરથી જી.આ.ડી.સી ની જૂની ડ્રેઇનેજ/લાઇન આવેલી હતી તેમાંથી નીકળતું વેસ્ટ પાણી અમારા એકમની પાછળ ખાડા માં જમા થતું હતું. આપ શ્રી દ્વારા તે જૂની ડ્રેઇનેજ ચમ્બરને બંધ કરી શીલ કરેલ છે. પરંતુ અમારા એકમની પાછળનો ભાગ નીચાણવાળો છે. અને તેમાં પાણી ભરાયેલ છે. આ નીચાણવાળા ભાગમાં પાણી ભરાતું હોવાથી અમારા એકમને જીપીસીબી તરફ થી show cause નોટીસ મળેલ છે. આથી અમો આપ શ્રી ને વિનંતી કરીએ છીએ કે અમારા એકમના પાછળના ભાગમાં ભરાયેલ પાણીનો યોગ્ય રીતે નિકાલ કરી ફરીથી પાણી ન ભરાય તે માટે તે ખાડાવાળા ભાગ ને સમથળ કરવો કે જેથી તે ભાગ માં વરસાદ દરમ્યાન પણ પાણી ન ભરાય.

આપનો વિશ્વાસુ

 MANISH PATEL
 M/S HORBEX MEDICINES
 SAYKHA GIDC
 9426807376

Received Post
Date: 22/12/25

Registry Branch
GIDC Bharuch



HORBEX MEDICINES

Dated: 22/12/2025

To,
The Manager,
G.I.D.C Drainage office
Bharuch

Respected Sir,

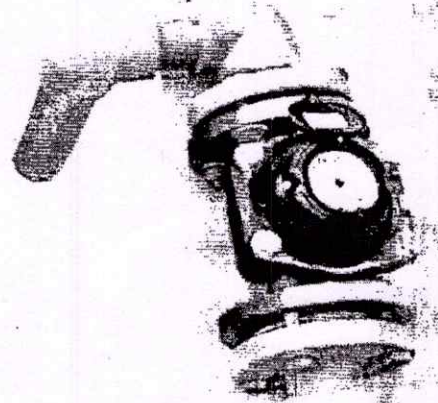
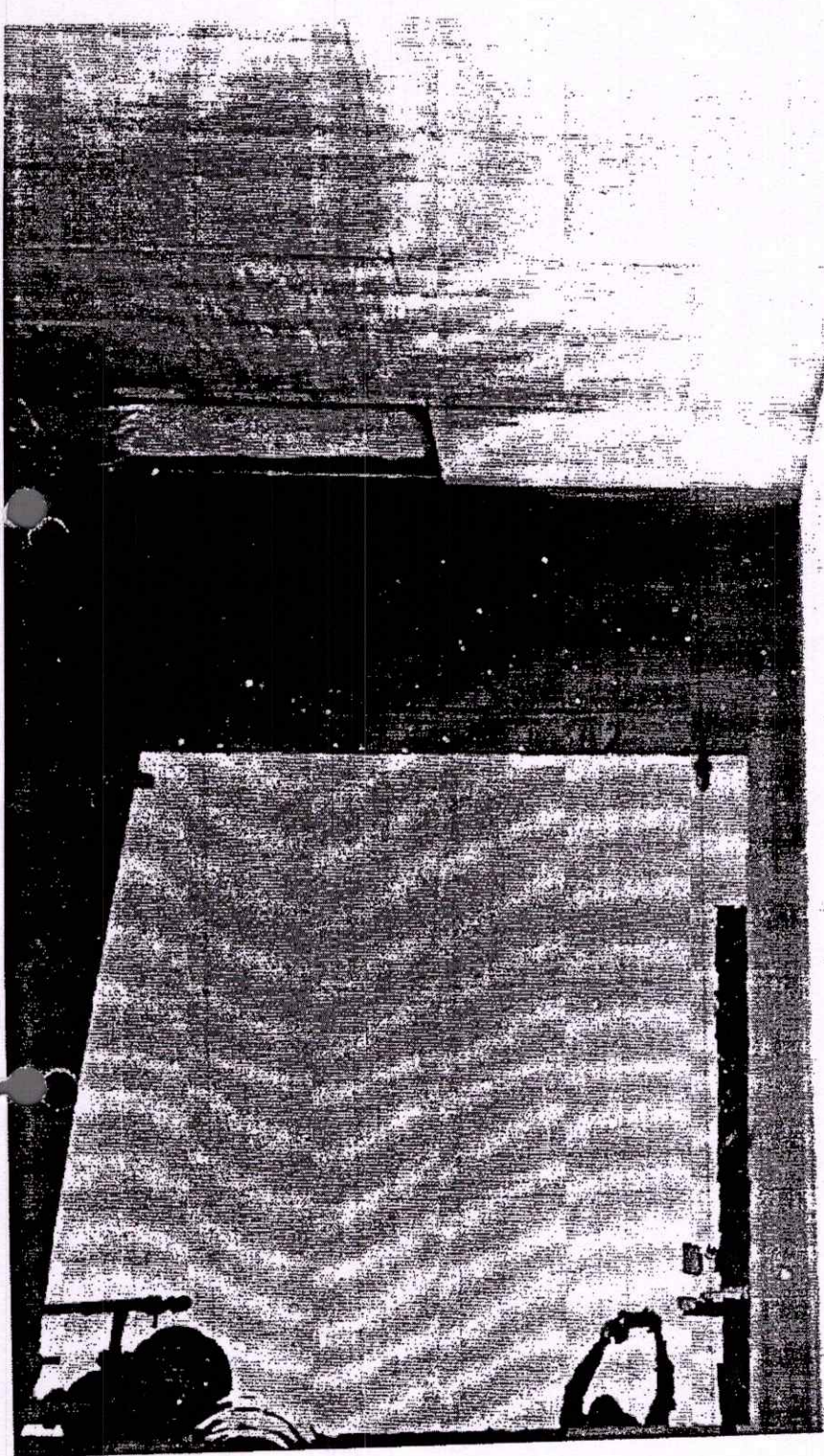
Attn: - Mr. Sailesh Bhai

Subject: Regarding water accumulation behind our Unit.

Informing you that our plant M/S Horbex Medicines situated at C/236 saykha, by later dated 14/10/2025 we informed you that old Drainage/line is passing from opposite side of our plant and all waste water was accumulated in the pothole behind our plant. The same old drainage chamber was sealed but back side of our plant is low-lying area therefore waste water has been accumulated therein. Due to accumulation of waste water in the said low-lying plot, show cause notice is served upon us by G.P.C.B. That's why we are requesting you to take appropriate steps for the disposal of waste water and to level the porthole so that even rain water also not accumulate on said low lying area.

Your trustworthy,

Manish Patel
M/S Horbex Medicines
Saykha GIDC
9426807376



To,
The Manager,
G.I.D.C Drainage office
Bharuch.

22-12-2025

માનનીય સાહેબશ્રી,

Attn: - Mr. Sailesh Bhai

SUBJECT: - અમારા એકમની પાછળ જમા થતા પાણી બાબત.

આપશ્રીને જણાવવાનું કે અમારી M/S HORBEX MEDICINES, C/236 સાયખા એ આપશ્રીને તારીખ ૧૪/૧૦/૨૫ ના પત્ર માં જણાવેલ તે અનુસાર અમારા એકમની સામેની બાજુ પરથી જી.આ.ડી.સી ની જૂની ડ્રેઇનેજ/લાઇન આવેલી હતી તેમાંથી નીકળતું વેસ્ટ પાણી અમારા એકમની પાછળ ખાડા માં જમા થતું હતું. આપ શ્રી દ્વારા તે જૂની ડ્રેઇનેજ ચમ્બરને બંધ કરી શીલ કરેલ છે. પરંતુ અમારા એકમની પાછળનો ભાગ નીચાણવાળો છે. અને તેમાં પાણી ભરાયેલ છે. આ નીચાણવાળા ભાગમાં પાણી ભરાતું હોવાથી અમારા એકમને જીપીસીબી તરફ થી show cause નોટીસ મળેલ છે. આથી અમો આપ શ્રી ને વિનંતી કરીએ છીએ કે અમારા એકમના પાછળના ભાગમાં ભરાયેલ પાણીનો યોગ્ય રીતે નિકાલ કરી ફરીથી પાણી ન ભરાય તે માટે તે ખાડાવાળા ભાગ ને સમથળ કરવો કે જેથી તે ભાગ માં વરસાદ દરમિયાન પણ પાણી ન ભરાય.

આપનો વિશ્વાસુ



MANISH PATEL
M/S HORBEX MEDICINES
SAYKHA GIDC
9426807376

Received Post
Date: 22/12/25

Registry Branch
GIDC Bharuch

HORBEX MEDICINES

Dated: 22/12/2025

To,
The Manager,
G.I.D.C Drainage office
Bharuch

Respected Sir,

Attn: - Mr. Sailesh Bhai

Subject: Regarding water accumulation behind our Unit.

Informing you that our plant M/S Horbex Medicines situated at C/236 saykha, by later dated 14/10/2025 we informed you that old Drainage/line is passing from opposite side of our plant and all waste water was accumulated in the pothole behind our plant. The same old drainage chamber was sealed but back side of our plant is low-lying area therefore waste water has been accumulated therein. Due to accumulation of waste water in the said low-lying plot, show cause notice is served upon us by G.P.C.B. That's why we are requesting you to take appropriate steps for the disposal of waste water and to level the porthole so that even rain water also not accumulate on said low lying area.

Your trustworthy,

Manish Patel
M/S Horbex Medicines
Saykha GIDC
9426807376